

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 01**  
**(IB)-2011(PB)/2019**

**IN THE MATTER OF:**

Vandana Motors

..... Applicant/petitioner

v.

On-Dot Couriers and Cargo Ltd.

..... Respondent

**Section:**

**Order under Section 9 of IBC (CIRP)**

**Order delivered on 17.05.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. L.N. GUPTA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

Mr. Vinod Khanna, Adv. for RP

**ORDER**

List IA-1996/2021 for further hearing on **21.05.2021**.

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

**(L.N. GUPTA)**  
**MEMBER (TECHNICAL)**